

IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT -I)  
NEW DELHI.

In the matter of:

566/2016

Ambika Handicraft Pvt. Ltd.

...Petitioner

SECTION: U/S. 391(2) & 394, 100 & 104.

Coram

Order delivered on 12.12.2017

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)

For the petitioner:

Nivedita R. Sarda, Adv. .

Naval Kishore Jha, Sr. Standing Counsel  
for UOI & ROC.

Intervener:

ORDER

As per order of the day in 564/2016. Post alongwith 564/2016 on 23.1.2018.

Sd/-

(DEEPA KRISHAN)  
MEMBER(TECHNICAL)

Sd/-

(R.VARADHARAJAN)  
MEMBER(JUDICIAL)

\*KCS\*